

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:464  
ANSWERED ON:13.08.2012  
REPORT ON YAMUNA WATER  
Tagore Shri Manicka

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Supreme Court has recently directed the Central Water Pollution Control Board to submit a report on cleanliness of Yamuna river water;
- (b) if so, the details thereof; and
- (c) the time by when the report will be submitted?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) The Hon'ble Supreme Court in the matter of 'And Quiet Flow the Maily Yamuna' WP(C) 725/1994 in its order dated 27.02.2012 directed Central Pollution Control Board (CPCB) to take samples of water of river Yamuna from States of Haryana, Delhi, Uttar Pradesh till Agra and submit the report.

(c) The CPCB, in compliance to the Hon'ble Supreme Court's direction has filed an affidavit in the matter referred in part (a) of the question above, annexing the report titled "Report of Yamuna River Water Quality in the States of Haryana, Delhi, Uttar Pradesh till Agra (March 2012)".